## RAJASTHAN HIGH COURT, JODHPUR NOTIFICATION

No.Estt.(RJS)/52/2025

Date:- **15.04.2025** 

Pursuant to Rule 7 of the Rajasthan Judicial Service Rules 2010, **39** (36+03\*) vacancies in the **Senior Civil Judge Cadre** are hereby notified for the year 2025-26.

Note:- \*03 Future vacancies (against 10% of the total number of vacancies) are not assigned to any category for the present. However, these will be given as per roster to the particular category wherein any vacancy(ies) on account of death, elevation, dismissal etc. will arise.

BY ORDER,

**REGISTRAR GENERAL** 

No.RJS/Estt.B2(i)/04/2025/2352

Date:- 15.04.2025

Copy forwarded to the following for information:-

- 1. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
- 3. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 4. All District & Sessions Judges with the request to circulate it to amongst officers of Civil Judge Cadre posted in their Judgeship.
- 5. The Registrar-Cum-CPC, Rajasthan High Court Bench, Jaipur with the direction to upload on the official website of the Rajasthan High Court.
- 6. A.O.J., Confidential Section, Rajasthan High Court, Jodhpur.

7. Notice Board.

**REGISTRAR GENERAL**